

DIVISION BENCH

O-139

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA)/174(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06thJANUARY, 2021, 10:30 A.M

Name of the Company	LOK REALTORS PRIVATE LIMITED AND ORS. & ORS		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Ms. Jyoti Mandal, FCA] For the Applicants
2. Ms. Swati Bajaj, PCS]

1. Mr. Harihara Sahoo, Joint Director] For the R.D. Eastern Region, MCA

ORDER

1. Ms. Jyoti Mandal, along with Ms. Swati Bajaj, Ld. Authorised Representative for the Applicants is present. Mr. Harihara Sahoo, Joint Director, for Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

2. List the matter on 10.02.2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member(Judicial)